

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 01.08.2014
Court No. 1
Item No. 63

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 3814 OF 2014
WITH PRAYER FOR INTERIM RELIEF

BALRAM

...PETITIONER(S)

VERSUS

STATE OF U.P.

...RESPONDENT(S)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 31.01.2014 when the Court was pleased to pass the following Order:

“Delay condoned.
Issue notice returnable in ten weeks.
Dasti, in addition to the ordinary process.”

Accordingly, show cause notice was issued to the Sole Respondent on 24.02.2014 through registered A.D post as well as Dasti in addition also issued to the Counsel for the Petitioner on 24.02.2014 for effecting service on Respondent. Mr. Rakesh U. Upadhyay, Advocate has on 11.04.2014 put in appearance on behalf of Sole Respondent and has also filed Counter Affidavit and the same has been included in the Paper Books.

Service of show cause notice is complete.

Thereafter, the matter above mentioned was lastly listed before the Court of Ld. Registrar on 28.04.2014 when he was pleased to pass the following Order:

“None for the petitioner. Learned counsel for the respondent is present. He has already filed the counter affidavit. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court as per rules.”

In view of the above said order, the matter is listed before the Hon'ble Court.
with this Report.

Dated this the 30th day of July, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Rajeev Kr. Singh, Advocate

Mr. Rakesh U. Upadhyay, Advocate

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ASSISTANT REGISTRAR